

Sevak Samaj is substantially aided by the Government and they were having a large number of passes.

PRODUCTION AT ROURKELA STEEL PIPE MILL

•225. SHRI ARJUN ARORA: Will the Minister of STEEL AND MINES be pleased to state whether the Rour-Kela Steel Pipe Mill has produced any steel pipes for use in oil industry?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): Yes, Sir, Rourkela Steel Pipe Mill has produced and supplied a large quantity of quality pipes to the oil industry in the country. The total supplies to the industry to date amount to 75,613 tonnes.

RAISING OF COAL BY STATES

/SHRI K. C. BAGHEL: Mr. SHRI G. K. KAPOOR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any State Government or State Mining Corporation have so far been permitted to raise coal whether coking or non-coking during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) No, Sir,

(b) Does not arise.

IX A. FOR RAILWAYMEN in GOA

*227. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that railway-men in Goa have not been paid the enhanced DA, whereas the port-trust

employees under the Ministry of Transport, have all been paid; and

(b) if so, what are the reasons for the discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) The ex-Goa Railway staff taken over by the Southern Railway and the Port Trust employees under the Ministry of Transport, are governed by separate set of orders. The orders about terms and conditions to be offered to ex-Goa Railway staff taken over by the Southern Railway have since been issued. The staff in question have been given an option either to retain the existing allowances or to opt for the allowances including Dearness Allowance admissible under the Indian Railway Rules.

TRADE AGREEMENT WITH UNITED ARAB REPUBLIC

•228. SHRI A. D. MANI: Will the Minister of COMMERCE be pleased to state what are the main features of the trade agreement signed by India with the United Arab Republic to provide for an increase in trade between the two countries from Rs. 36 crores to Rs. 49 crores?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): Under the trade agreement signed by India with the United Arab Republic total trade between the two countries is likely to increase from Rs. 33.6 crores in 1964-65 to over Rs. 50 crores in 1965-66. India will be exporting, among other things tea, jute goods, coca-cola yarn (of lower counts), coca-cola concentrates, engineering goods, steel bars and rods, tobacco, drugs and chemicals cigarette paper, books, etc. The principal imports from UAR will comprise cotton, rice, cotton yarn (of high counts), rock phosphate, chemical fertilizers, T. V. sets, etc.